

Inspection Report

Ref. - Joint inspection as per the Hon'ble NGT order passed on dated 04/08/2020 in OA No 20/2018 (CZ) (Vijay Bajaj vs. Union of India & Other)

With reference to above order dated 04/08/2020 of Hon'ble NGT, a team of officials of Office of District Collector, District - Harda and M.P. Pollution Control Board conducted an inspection of the matter on dated 5th September 2020. As per order, team has visited the site of sand mines located on the River Narmada in district Harda. The observations are mentioned as under:

1. The team has visited the sand mines located at different sites on the stretch of River Narmada in distt Harda as mentioned in the petition. The photographs are enclosed.
2. Due to sever rain in the area there is a flood like situation in the river Narmada and all the sand leases are submerged in the water. Approx 10 feet water is flowing above the lease ground level.
3. The status of sand leases can not be visualized as leases are submerged in the river water.
4. As per the District Collector, Harda order No 292 dated 19/06/2020, the sand mining is banned in the district from 30/06/2020 to 01/10/2020 due to mansoon season. As per District Mining Office record no mine is open for operation.
5. The sand mine as mentined in the petition have been surrendered by the owner//lease expired as per the District Mining Office, Harda record. As per record the sand leases mentioned in the petition are allotted to new contractors.
6. In light of above due to flood like situation no sand mining is found operational in the area. Due to submergence of the sand mine leases situated on the bank of river Narmada, the points mentioned in the petition could not be verified in the prevailing conditions.



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Regional Officer,
Regional flice,
MPPCB , Mandideep,**



**Brajesh Sharma
Eexecutive Engineer,
Head Office, MPPCB ,
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**O P Baghel
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Photographs of River Narmada

